


**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/190/2016  
**NAME OF THE PETITIONER(S)** : B. Nanda kumar  
**NAME OF THE RESPONDENT(S)** : M/s Safeline Logistics Pvt Ltd & 2 Other  
**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			

1.	Rajasekar R. Pradeep	Counsel for petitioner	R. Pradeep For Rajasekar
2.	Archana Thiriyambak Kannan	Respondent	

**ORDER**

Counsel for petitioner present and prayed time for submitting arguments.  
 Counsel for respondent present. Time extended at request for final hearing. Put  
 up on 12.07.2017 at 10.30 A.M.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)